

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/422A/ (IB)/2017
NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1, B. Karthikayan

Counsel for Respondent

B. Karthikayan

2. M. JAYAKUMAR

Counsel for Petitioner

ORDER

Counsel representing both the parties are present. Respondent Counsel submitted that they are intending to settle the matter by way of compromise. It is directed to file a memo of proposed compromise with the terms, by furnishing a copy to the other side. Put up on **16.08.2017** at **10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)